

KEY REPLACEMENT – Add-on to PCCV Package Policy
Endorsement Wordings

OIC_6 KEY REPLACEMENT

In consideration of payment of an additional premium by the Insured, it is hereby agreed and declared that notwithstanding anything to the contrary contained in the Base PCCV Package Policy, the Company hereby undertakes to indemnify the Insured in the event of:

1. Theft / misplacement / accidental damage of the insured vehicle keys OR
2. Loss / damage of the Vehicle lock due to burglary / attempted burglary / any other accidental means

And reimburse the Insured, the cost (including labour cost) of repairing /replacing the vehicle keys by a new set of lock &/or keys, provided always that;

- a. In the event of loss, claim intimation has to be given to the Company immediately.
- b. In case of misplaced / stolen keys where the entire set needs to be replaced with a new set altogether, the duplicates of misplaced / stolen keys, are required to be deposited with the Company.
- c. In case the vehicle lock is broken at the time of burglary or attempted burglary, the entire set of old keys are to be deposited with the Company
- d. FIR is to be lodged with police immediately in case of misplacement/theft/burglary/attempted burglary; and the Company is to be provided with a copy of the same, confirming the date and time of the loss.
- e. The replacement has to be carried out immediately and only from the manufacturer's authorized dealership/ workshop or from company authorized workshop.
- f. Each claim under this Add-on shall be subject to a deductible of 10% of the cost of repair / replacement.
- g. Any items replaced under this Add-on, i.e. keys/ lock/ lockset will be of same nature, type, quality, quantity or standard and kind as the one for which the claim is being made.
- h. Deduction for betterment: In case the affected keys/ lock/ lockset of the same type (as mentioned 'g' above) is not available, and only an improved version is available, then, an amount commensurate to such betterment / improvement shall be deducted.
- i. This add-on covers the insured events arising during the policy period within India. All claim payments will be in Indian Rupees only and payable in India.
- j. Due care and precautions must be taken to avoid anything which might result in a claim under the policy

Claim Documents:

Following documents are to be submitted in support of the claim:

- a. Duly filled in and signed claim Form
- b. Photographs evidencing the loss, wherever applicable
- c. Copy of FIR / Police Report, wherever applicable

- d. Original Invoice / payment receipt
- e. Any other document / information

Exclusions

- a. Any fraudulent, dishonest, malicious or criminal act committed by Insured or his/her representative or in collusion with the Insured resulting in damage/ loss to keys/lock/lockset.
- b. Any loss or damage covered under the manufacturer's warranty
- c. Losses recoverable under any other insurance or any scheme by the Manufacturer or Dealer or any other source.
- d. Any kind of consequential losses.
- e. Replacement of lock set Assembly when only the parts need to be changed.
- f. Damage to keys or locks due to wear and tear, weather, mechanical or electrical breakdown, cleaning, repairing, restoring, or gradual deterioration/ loss of value.
- g. Claims or incidents that may give rise to a claim not notified directly in writing/email to us within 3 days from the date of expiry of the Insurance.
- h. Damage to the lock/key arising out of an accident that would be covered under the Base motor package policy.
- i. Replacement of lock(s)/lockset damaged prior to the date keys are lost or stolen.

Conditions:

- a. This Add On is applicable only in respect of the vehicles which are registered as passengers carrying vehicle with the RTA.
- b. Age of vehicle should not exceed 5 years as on date of commencement of policy.
- c. The Add on cover will run concurrently with base PCCV Package Policy.
- d. Midterm coverage is not allowed
- e. It is also subject to the terms, conditions and exceptions of the base PCCV Package Policy, unless specifically stated otherwise in the above wordings.

No Claim Bonus under the base PCCV Package Policy:

There is no provision of No Claim Bonus under this Add-on. However, a claim preferred under this Clause will not impact No Claim Bonus under Base Package Policy.

Cancellation:

The cover under this Add-on can be cancelled only if the base policy is also cancelled at the same time. Refund in case of such cancellation shall follow the same procedure as the base policy.